

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO 73 OF 199 ⁹

Applicant(s) N. R. Sharma

Respondent(s) 2w? 2ors.

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Order of the Tribunal

25.8.99.

Sh. J. K. Kaushik, Counsel for the Applicant
Sh. S. S. Vyas, Counsel for the Respondents.
1 & 2.

D. B. not formed Put up
for admission / direction
hearing on 05/10/1999.

Court Master

570
99

Mr. J. K. Kaushik, Counsel to applicant
Mr. S. S. Vyas, Counsel to the Respondents.

The learned Counsel for the Respondents submit that the applicant who has challenged his Transfer Order Annex. A/1 has expired on 28-0-88. In support of his contention he has filed a photo copy of memo G 3/89 issued by the A.R.M., Agmer (Copy taken on record.)

In view of this development in the case, the O.A. has become infructuous and consequently it is hereby dismissed as having become infructuous.

Part II and III destroyed
in my presence on 19/7/06
under the supervision of
section officer (I) as per
order dated 16/1/2006

Gopal Singh
Adm. Member

A. K. MISRA
Judl. Member

Section officer (Record)

Copy
on 7/10/99
for K. Kaushik

Recd
S.S. Vyas
12/10